

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 1/167/16**  
**CA. NO.**

**CORAM:**

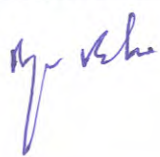

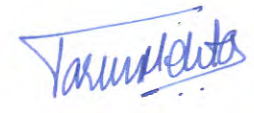
**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017**

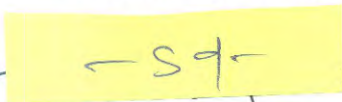
**NAME OF THE COMPANY:** M/s. Santosh Goswami V. Shri Sneh Bihari Estate Pvt. Ltd.

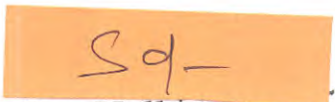
**SECTION OF THE COMPANIES ACT: 167**

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	K.K. Sharm, Sr Adv with Rajiv Balbir		R-2	
2.	Ms. Vikas Mehta, Adv. Ms. Anushree Menon, Adv.		R. 3	
3.	Sh. Virender Ganda, Sr. Adv.		Petitioners	
4.	Vipul Ganda, Adv.			
5.	Tarun Mehta, Adv.			
6.	Shelly Khanna, Adv.			
		<b>ORDER</b>		

Arguments part heard.

To come up for further arguments on 03.05.2017.

  
**(S.K. Mohapatra)**  
**Member Technical**

  
**(Ina Malhotra)**  
**Member Judicial**

(Anjali Rautela)